

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-165/2014/1074 /A

From :- Smti.Jayashree Bora,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
District & Sessions Judge
Sonitpur.

Dated Guwahati the ^{nt} 21 February, 2025

Sub: **Casual leave.**

Ref:- Your letter No.DJ(S) 551, dtd. 14.02.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.02.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 21.02.2025 till the morning of 25.02.2025.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 1075 /A, dated , 21-02-25

Copy forwarded for information to:

✓ The Project Manager, Gauhati High Court.

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JT.REGISTRAR (VIGILANCE)